

**Orders on appointment of PS, OSD and PA of Ministers Staff**

2382. SHRI ARVIND KUMAR SINGH: Will the PRIME MINISTER be pleased to state:

(a) the details of the orders issued by Department of Personnel and Training (DoPT) regarding appointment of Private Secretary, OSD, PA and other personal staff of Ministers in Union Cabinet after 26 May, 2014;

(b) the details of the Ministers who have appointed personal staff, till date;

(c) the details of Ministers who have still not appointed personal staff, so far along with the reasons for delay; and

(d) the reasons for DoPT issuing several orders regarding appointment of personal staff of Ministers ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) *Vide* Office Memorandum dated 19th June, 2014, DoPT has issued guidelines that any officer/official/private person, who has worked earlier in the personal staff of a Minister, may not be appointed in the personal staff of Ministers in the present Government.

Subsequently, certain relaxations have been given according to which the said guidelines shall apply only in respect of Private Secretary, Officer on Special Duty, Additional Private Secretary, Assistant Private Secretary and First PA who have worked in the Personal Staff of any Minister for any duration during the last 10 years which is to be reckoned from 19th June, 2014.

(b) and (c) The details of Private Secretary/Officer on Special Duty appointed till date are given in Statement (*See* below). The details of the appointment in respect of remaining posts in the personal staff of Ministers is not maintained centrally by this Department. The concerned Ministries/Departments are empowered to appoint personal staff members in accordance with various guidelines issued for the purpose from time to time, except for the post of Private Secretary and Officer on Special Duty (only at relevant levels) which require the approval of the Appointments Committee of the Cabinet.

(d) The orders are issued as per the administrative requirements at any given point of time.

**Statement***Details of Ministers whose PS/OSD have been appointed as on 28/07/2014*

Sl. No.	Name of the Minister	Ministry/ Department	Private Secretary/ OSD
1	2	3	4
<b>Cabinet Ministers</b>			
1.	Shri Raj Nath Singh	M/o Home Affairs	PS
2.	Shri M. Venkaiah Naidu	M/o Urban Development M/o Parliamentary Affairs M/o HUPA	PS PS PS
3.	Dr. D.V. Sadananda Gowda	M/o Railways	PS and OSD
4.	Smt. Uma Bharati	M/o Water Resources, River Development and Ganga Rejuvenation	PS
5.	Shri Ram Vilas Paswan	M/o Consumer Affairs, Food and Public Distribution	PS
6.	Shri Kalraj Mishra	M/o MSME	PS
7.	Smt. Maneka Sanjay Gandhi	M/o Women & Child Development	PS
8.	Shri Ravi Shankar Prasad	M/o Communications and IT, Law and Justice	PS
9.	Shri P. Ashok Gajapathi Raju	M/o Civil Aviation	PS and OSD
10.	Smt. Harsimrat Kaur Badal	M/o Food Processing Industries	PS
11.	Shri Narendra Singh Tomar	M/o Labour and Employment	PS
12.	Shri Radha Mohan Singh	M/o Agriculture and Cooperation	PS
13.	Shri Thaawar Chand Gehlot	M/o Social Justice and Empowerment	PS
14.	Dr. Harsh Vardhan	M/o Health and Family Welfare	PS
<b>Minister of State (Independent Charge)</b>			
1.	Gen. V.K. Singh (Retd.)	M/o DoNER	PS
2.	Shri Inderjit Singh	Planning Commission	PS
3.	Shri Santosh Kr. Gangwar	M/o Textiles	PS
4.	Sh. Dharmendra Pradhan	M/o P & NG	PS
5.	Shri Prakash Javadekar	M/o Information and Broadcasting	PS
6.	Smt. Nirmla Sitharaman	M/o Commerce and Industries	PS
7.	Shri Piyush Goyal	M/o Power	OSD

1	2	3	4
<b>Minister of State</b>			
1.	Shri G.M. Siddeshwara	M/o Civil Aviation	PS
2.	Shri Manoj Sinha	M/o Railways	PS
3.	Shri Kiren Rijiju	M/o Home Affairs	PS
4.	Dr. Jitendra Singh	DoPT	PS

#### **Assessment of implementation of social schemes**

2383. SHRI BAISHNAB PARIDA: Will the Minister of PLANNING be pleased to state:

(a) whether it is proposed to set up an independent office to assess the implementation of social schemes under various Ministries of Government, if so, the details thereof; and

(b) whether Government has approved a ₹ 1200 crore road project in Odisha to improve connectivity in extremist-hit parts of the State as well as linking its area to neighbouring States, if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (SHRI INDERJIT SINGH RAO): (a) The Government has set up an Independent Evaluation Office (IEO) as an attached office under the aegis of Planning Commission, to carry out independent evaluation of various flagship programmes, schemes, etc. The IEO is fully funded by the Government of India as an independent body with functional autonomy to discharge its functions. The IEO is permitted to engage the services of leading social science research/other knowledge institutions to evaluate the impact of flagship programmes.

(b) Cabinet Committee on Infrastructure on 4th November, 2010 approved development of 600 km. of State Roads in Odisha to 2- lane, not covered in any Central or State Schemes (out of 1622 km long Left Wing Effectuated (LWE) affected Vijayawada -Ranchi Route) at a cost of ₹ 1200 crore. Up to 30.6.2014, 152 Km. length has been completed with a cumulative expenditure of ₹ 295 crore.

#### **Achievement of Eleventh Plan**

2384. SHRI HUSAIN DALWAI: Will the Minister of PLANNING be pleased to state:

(a) the achievements of the Eleventh Plan so far as Inclusive Growth is concerned;